

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 863
TO BE ANSWERED ON NOVEMBER 21, 2019
UTILISING LAND BANKS OF PSEs FOR HOUSING

NO. 863. SHRI NATARAJAN P.R.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken a decision to use land parcels belonging to sick and closing Public Sector Enterprises (PSEs) for the construction of housing schemes including BSNL land bank;**
- (b) if so, the details of such land parcels identified so far and their value as on date with the details of names of PSUs and cities where these are available;**
- (c) the details of funding mode decided for investment in these housing schemes; and**
- (d) if not, the timeline by which is will be finalised?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (d) At present, no such decision has been taken by the Government.
